

OFFICE OF THE DISTRICT JUDGE,  
UTTAR DINAJPUR AT RAIGANJ  
ENGLISH DEPARTMENT

ORDER NO. 124 DATED : 30.08.2020

Schedule of functioning of Courts of Uttar Dinajpur Judgship for the month of August, 2020 is nearing to exhaustion. As such a fresh schedule of functioning of Courts of Uttar Dinajpur Judgship for the month of September, 2020 is required to be made.

Accordingly it is notified for all concerned that all the Courts of Uttar Dinajpur Judgship shall remain functional on the working days of entire month of September, 2020 in limited form excepting those days of state-wide lockdown already declared or to be declared in the meantime. Participation of the Advocates in virtual, physical and/or hybrid form of hearing of bail/urgent matters observing all norms of protocol as notified earlier shall continue in terms of Order No. 91 dated 14.07.2020.

Ld. Chief Judicial Magistrate, Uttar Dinajpur at Raiganj and Id. Additional Chief Judicial Magistrate, Islampur shall take all sorts of measures in order to record statement of the victims of the POCSO Act u/s 164 Cr. P.C. during holding holiday remand file for the month of September, 2020.

General safety protocol as notified vide Order No. 73 dated 19.06.2020, read with Order No. 72 dated 13.06.2020 and Order no. 69 dated 06.06.2020 and Order No. 66 dated 15.05.2020 and Order No. 64 dated 27.04.2020 and Order No. 61 dated 10.4.2020 and Order No. 78 dated 26.06.2020 shall continue.

Inform all concerned.

sd/-Ajay Kumar Gupta,  
District Judge,  
Uttar Dinajpur at Raiganj

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MEMO NO. 1210 ( 37 )/G DATED : 30.08.2020

Copy forwarded for information and taking necessary action to :-

1) The Court of the District Judge, Uttar Dinajpur at Raiganj 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Rgj/Isl 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj 16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Rgj. 21) The Civil Judge, Jr. Division, Raiganj/Islampur, 23-24) The Civil Judge, Probationary, Raiganj/Islampur, 25-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur, 35-36) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgship, Raiganj/Islampur. 37) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgship.

Sd/- Ajay Kumar Gupta,  
District Judge, Uttar Dinajpur

MEMO NO. 1211 ( 8 )/G DATED : 30.08.2020

Copy forwarded for information and taking necessary action to :-

1) The DM, Uttar Dinajpur 2-3) The Superintendent of Police, Raiganj/Islampur 4) The CMOH, UD 5-6) The President/Secretary, Uttar Dinajpur District Bar Association, Raiganj, 7-8) The PP/The GP, Uttar Dinajpur,

Sd/- Ajay Kumar Gupta,  
District Judge, Uttar Dinajpur